

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.218
TO BE ANSWERED ON 16.11.2016

Women Advocates

+218. SMT. BHAVANA PUNDALIKRAO GAWALI PATIL;
SMT. REKHA VERMA.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of union Government Advocates/Public Prosecutors in various courts of the country especially Maharashtra and Uttar Pradesh, State-wise;
- (b) the total number of women Advocates and Public Prosecutors in them;
- (c) whether the Government propose to increase the number of women Advocates and Public Prosecutors; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)

(a) to (d): Information is being collected and will be laid on the Table of the House.